

(c) number of times the Committee met up-to-date with the participants, date-wise;

(d) the details of the recommendations of the Committee, if any and the reaction thereof; and

(e) if the Committee is yet to submit its recommendation, the expected period by which the Committee will submit its recommendations?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a)
Yes, Sir. The Committee on Workers'
Participation in Management and
Equity was appointed in September,
1977

(b) A copy of the Government's
Resolution dated the 23rd September
1977, giving the original composition
of the Committee, its terms of re-
ference, etc. was placed on the Table
of the House in reply to Starred Ques-
tion No. 76 on the 17th November,
1977. The membership of the Com-
mittee was raised from 18 to 21 in
January 1978 and the Labour Secre-
tary, Gujarat was replaced by Shri
N. M. Barot, Labour Minister, Guja-
rat in February 1978. A copy each of
the Government's Resolutions (State-
ments I and II) dated the 9th
January and the 1st February
1978 is laid on the Table of the House
[Placed in Library. See No. LT-
2424/78].

(c) The Committee has so far met
four times, on the 23rd January, 3rd
February, 7th March and 3rd April,
1978. A list of participants (state-
ment III) attending the four meetings
of the Committee is laid on the Table
of the House. [Placed in Library.
See No. LT-2424/78].

(d) and (e). The Committee dis-
cussed the various aspects of the ques-
tion before it. It is expected to
finalise its Report at its next meeting,
which is likely to be convened
shortly.

Verification of Membership of Port
and Dock Workers' Unions, Calcutta

617. SHRI M. A. HANNAN ALHAJ:
Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether the Central Industrial
Relation Machinery had verified the
Membership of Unions of Port and
Dock Workers functioning in Calcutta
recently; and

(b) if so, the Union-wise details
thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a)
and (b). The verification of member-
ship of Unions of port and dock work-
ers functioning at the Port of Cal-
cutta, as on 31st December, 1976, is
in progress.

Homoeo-Botanicals

618. SHRI S. S. DAS:
SHRI RAJE VISHVESHVAR
RAO:

Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to
state:

(a) whether Homoeo-Botanicals
which India imports are in an unpre-
scribed manner as taught in the foot
note 145 of 'Organon of Medicine' 6th
Edition, whose drug power are almost
exhausted when they reach the
manufacturers;

(b) whether the Tinctures and
Potencies prepared by them are
naturally awfully poor to be relied
upon in treatment resulting the
Mother Tinctures and Potentised
medicines worth lakhs of rupees are
imported to tax the Indian Exchequer;
and

(c) if so, what steps Government
propose to stop this malpractice?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Foot note 145 of 'Organon of medicine' 6th Edition, gives various directions regarding the preservation of crude drugs of vegetable origin in the powder form. Generally, these are imported in crude state and then pulverised according to the requirements, before being used. It is not correct to say that the medicinal power of crude drugs, imported in crude dry state are exhausted by the time they reach the manufacturers. Dr. Hahnemann himself used to collect dried crude material and pulverise them before using for medicinal purposes (as seen from his various writings in "chronic diseases" and "Materia Medica Pura").

(b) and (c). The tinctures and potencies prepared from these imported crude material are in no way inferior to the Mother Tinctures and Potentised medicines imported as such. According to Section 268 of the 'Organon of Medicine' 6th Edition, every manufacturer has to convince himself of the genuineness of the crude drug before using it for making any medicine. The Homoeopathic Pharmacopoeia Committee set up by Government of India is engaged in laying down standards for raw material and in recommending formulations for the preparation of Homoeopathic medicines. In accordance with the instructions contained in the 'Organon of Medicine' considerations like the availability, possibility of deterioration, therapeutic efficacy etc., will be kept in view by the Committee. Every manufacturer will be required to ensure that the standards and genuineness of the imported crude material, tallies with the standards recommended by the Committee.

Homoeopathic Tonic

619. SHRI SARAT KAR,
SHRI RAMJI LAL SUMAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that many Homoeopathic Tonic are commanding good sale amongst the innocent people which is against the Article No. 274 of the 'Organon of Medicine' which forbids the use of complexes in the name of Homoeopathy the tonics are Alfaalfa, Ranjit Tonic, Baby Bliss and Baby Tom etc.;

(b) if so, what steps Government propose to take to stop the manufacture, sale and use in practice, all such single-medicine groups of unapproved nature which are greatly hindering in Homoeopathically curing cases the characteristic of Science of Homoeopathy; and

(c) what action Government propose to take against those who encourage such complexes in the name of Homoeopathy against the above Article of 'Organon of Medicine'?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Dr. Hahnemann has stated in his 'Organon of Medicine' vide Article 274 that "it is wrong to attempt to employ complex means when simple means suffice". However, in practice, certain drugs are used in combinations by the profession on the basis of clinical experience. According to 'Organon of Medicine' (translated by Dudgeon) in appendix to Section 272-274 Dr. Hahnemann was inclined to recommend the use of combination of medicines especially in chronic diseases, as he was satisfied with the results obtained by using such mixture of drugs, given in one dose. But he was dissuaded from this by some of the most influential of his disciples. Therefore, instead of recommending the use of combination of medicines he merely alluded to the proposals, mildly denouncing it in the note to Section 272 of the 'Organon of Medicine'. (Reference appendix to Section 272-274 of Dudgeon's translation of 'Organon of Medicine'). It is difficult to say with any certainty if